# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

#### **LOK SABHA**

#### UNSTARRED QUESTION NO. 2142 TO BE ANSWERED ON: 12.12.2025

#### **BLACK MARKETING OF FERTILIZERS**

#### 2142: SHRI PUTTA MAHESH KUMAR:

Will the **Minister of CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has taken any stern action against the black marketeers, hoarders and for diversion of stocks of fertilizers across the country, if so, the details thereof State-wise;
- (b) the number of registration/licences of fertilizer distribution cancelled during the last three years State and district-wise; and
- (c) the steps being taken by the Government to ensure timely availability of fertilizers distribution across all regions of the country, State-wise?

#### **ANSWER**

#### THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

#### (SMT. ANUPRIYA PATEL)

- (a) In order to address the issues of diversion, hoarding, black-marketing and over-pricing, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding these malpractices is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985. Accordingly, the details regarding enforcement measures taken by the States, as informed by them, from 01.04.2025 to 28.11.2025, to curb these malpractices is placed at **Annexure-A**.
- (b) The information received from the States regarding number of licenses cancelled is placed at **Annexure-B**.

- (c) Following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country:
- (i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers.
- (ii) On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- (iii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Management System (iFMS).
- (iv) The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.

However, the assessment and distribution of fertilizers within the State at district level is done by the concerned State government.

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### Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No 2142 for answering on 12.12.2025

## Cumulative Statement from April 25 to November 25 (as on 28.11.2025)

ANNEXURE-A

Action taken by the State Governments to check black marketing, hoarding, quality check, diversion etc from 01.04.2025 to 28.11.2025

					<u> </u>						1			<u> </u>			
		Black Marketing			Hoarding			Sub Standard Quality		Diversion		Conviction	Toatal				
States	No. of Inspections /raids	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	with details*	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered
Andhra Pradesh	11181	5	3	9	10	6	3	83	0	0	7	2	3	NIL	105	11	15
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Assam	3820	12	4	1	59	0	0	36	0	0	27	0	0	NIL	134	4	1
Bihar	15499	1035	607	77	7	0	0	0	0	0	0	0	0	NIL	1042	607	77
Chhattisgarh	6172	294	13	4	29	1	0	136	5	0	24	0	0	NIL	483	19	4
Dadar & Nagar	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Delhi	255	0	0	1	0	0	0	3	0	0	0	3	0	NIL	3	3	1
Goa	614	544	180	6	10	0	0	32	1	0	16	0	0	NIL	602	181	6
Gujarat	12210	33	3	1	0	0	0	83	2	0	7	3	11	NIL	123	8	12
Haryana	4693	49	5	7	18	18	4	48	10	5	13	5	6	NIL	128	38	22
Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Jammu & Kashmir	3694	142	44	2	31	2	0	55	0	0	8	0	0	NIL	236	46	2
Jharkhand	759	57	20	11	32	4	0	2	0	0	1	1	0	NIL	92	25	11
Karnataka	7093	365	22	0	243	5	0	221	14	2	84	6	6	NIL	913	47	8
Kerala	1299	0	0	0	0	0	0	48	0	0	4	0	3	NIL	52	0	3
Madhya Pradesh	5581	0	0	72	0	0	0	606	44	4	631	160	15	NIL	1237	204	91
Maharashtra	44059	16	0	16	0	0	0	1155	1139	37	1	73	1	NIL	1172	1212	54
Manipur	3	0	0	0	0	0	0	0	0	0	1	0	0	NIL	1	0	0
Meghalaya	579	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Mizoram	21	1	0	0	0	0	0	0	0	0	4	0	0	NIL	5	0	0
Nagaland	72	14	0	14	0	0	0	101	0	0	2	64	1	NIL	117	64	15
Odisha	7031	4	3	2	0	0	0	47	1	0	1966	107	3	NIL	2017	111	5
Puducherry	39	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Punjab	5617	37	1	1	20	0	1	192	65	3	0	0	4	NIL	249	66	9
Rajasthan	11505	589	76	46	45	17	30	451	1	2	15	16	25	NIL	1100	110	103
Tamilnadu	18805	13	0	4	6	8	0	33	25	0	112	17	1	NIL	164	50	5
Telangana	115321	5	9	3	4	2	0	79	0	0	4	0	5	NIL	92	11	8
Tripura	694	0	0	0	9	0	0	0	0	0	0	0	0	NIL	9	0	0
Uttar Pradesh	29401	2043	2742	165	164	139	8	141	130	12	88	7	12	3	2436	3018	197
Uttarakhand	282	0	0	0	0	0	0	0	0	0	43	0	0	NIL	43	0	0
West Bengal	33777	0	0	0	0	0	0	259	0	0	0	0	0	NIL	259	0	0
Total	340076	5258	3732	442	687	202	46	3811	1437	65	3058	464	96	3	12814	5835	649

## Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No 2142 for answering on 12.12.2025

#### ANNEXURE-B

S.No	State	2022-23	2023-24	2024-25	2025-26 (Till Date)				
1	Andhra Pradesh	3	2	1	4				
2	Arunachal Pradesh								
3	Assam								
4	Bihar	NA	92	394	326				
5	Chhattisgarh	1	3	2	7				
6	Delhi								
7	Goa								
8	Gujarat	3	1	7	5				
9	Haryana								
10	Himachal Pradesh								
11	Jammu and kashmir 0								
12	Jharkhand	0	0	0	24				
13	Karnataka								
14	Kerala	2	0	0	0				
15	Madhya Pradesh	70	45	48	101				
16	Maharashtra	46 76 114			446				
17	Manipur	0							
18	Meghalaya	0							
19	Mizoram								
20	Nagaland								
21	Odisha	26	54	56	78				
22	Puducherry								
23	Punjab	0	0	2	3				
24	Rajasthan		4	7	11				
25	Tamil Nadu								
26	Telangana		36						
27	Tripura								
28	Uttarakhand								
29	Uttar Pradesh		346	343	1314				
30	West Bengal	NA							